

**In The Central Administrative Tribunal  
Jaipur Bench, Jaipur**

14

OA./TA/MP No .....199

Rohitashwa Kumar

Versus

Govt.

Date of Order	Orders
<p><u>7.1.2000</u></p>	<p align="center">OA 576/96</p> <p>None present for the parties. May be listed for final hearing on 27.4.2000.</p> <p align="center"><i>[Signature]</i> <b>(N. P. NAWANI)</b> ADMINISTRATIVE MEMBER</p> <p align="right"><i>[Signature]</i> <b>S. K. Agarwal</b> Member (Judicial)</p>
<p><u>27.4.2000</u></p> <p><i>[Handwritten notes in margin]</i></p>	<p>None present for the applicant. Mr. Hemant Gupta - Issuor of Mr. M. B. Singh - Comd for, his records.</p> <p>On the perusal of encl. sheet, it appears that none was present on 24.5.99, 29.9.99, 7.1.2000, when the case was listed for hearing. None is present today. It appears that the applicant has lost interest in pursuing the O.A, therefore the O.A is dismissed in default for nonprose- cution on the part of the applicant.</p> <p align="center"><i>[Signature]</i> <b>(N. P. NAWANI)</b> M (A)</p> <p align="right"><i>[Signature]</i> <b>(S. K. Agarwal)</b> M (S).</p> <p align="center"><u>69/2000</u></p>

*[Handwritten notes in left margin]*  
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